

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|--------------------------------------------|------------------|-------------------------------------------------------------------|
| CP No.93/ 2017 | - | For compliance of Office Objections. | 241/242 / 244 | Asheesh Choudhary & Another Vs SDU Travels Pvt. Ltd. & Others. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

K. S. KARANTH

9886378242

Petitioner

Asheesh Choudhary

ORDER

Counsel for petitioner is present. Matter is listed for admission. Heard him.
Issue notice to the respondent. Registry to put up notice. Petitioner to collect
notices from the registry and serve on the respondent either by person or by
RPAD. List it on 23/10/2017.


MEMBER(J)


MEMBER(T)